

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.225 – IA 288 of 2024
In
CP(IB)/87(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Pawankumar Trilokchand Agrawal Personal Guarantor Of**Applicant**
Roselabs Bioscience Limited

.....**Respondent**

Order delivered on: 12/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Sunil Bhavsar, Adv. for Ms. Riddhi Vadgama, Adv.
For the PG : Mr. Kunal Vaishnav, Adv.
For the Respondent : Mr. Monaal Davawala, Adv. for Raj Radhe Finance Ltd.
Mr. Raju Kothari, Adv. for ARCIL
Mr. Sumit Parikh, Adv. for UBI (R-6)

ORDER

IA 288 of 2024

Order dated 07.06.2024, Resolution Professional as complied with and submitted that he has filed substitution application.

List for further consideration on 22.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)